NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. IA 450/2022-54(1) IN C.P. (IB)/723(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2024

NAME OF THE PARTIES:- **IA 450/2022 Dushyant Dave**
V/s
Punjab National Bank
IN THE MATTER OF
Punjab National Bank
V/s
DLS Industries Limited

Section: Application under any other provisions- IBC Sec 54(1) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 450 of 2022

Present:- Counsel, Bishal Agarwal appeared for the Applicant/Liquidator through VC.

The present Application filed by the Liquidator u/s 54 of the IB Code, 2016 seeking dissolution of the Corporate Debtor company. List this matter for hearing on **04.09.2024.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT